Shri Punnoose : You were pleased to make that remark. I know all that. The Government of Travancore-Cochin has made a proposal to this Government that the Government-owned factory may begin producing tyre. I wanted to know that and that is why I stood up.

Mr. Speaker: He may put that question.

Shri T. T. Krishnamachari: No, Sir.

Sindri Fertilizers

*1035. Shri Barman : Will the Minister of Production be pleased to state:

(a) whether the Sindri Fertilizer expansion scheme is connected with the completion of the Panchet Hill Dam so far as supply of raw water is concerned; and

(b) if so, the steps taken to ensure that the time schedules of these (... schemes, *i.e.*, Sindri Fertilizer & Co. Ltd., expansion scheme and the Panchet Hill Dam are kept side by side?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) and (b). The provision of water for the expansion scheme of Sindri Fertiliers and Chemicals Ltd., is not dependent on the completion of the Panchet Hill Dam, although the Dam will doubtless improve Sindri's water supply position. Sindri's requirements of water for the expansion scheme can be drawn from the Damodar river, supplemented to the extent necessary, by the Gowai Barrage.

Shri Barman : It is learnt that the sub-soil water that is being supplied by Gowai at present comes only to $8 \cdot 8$ million gallons whereas in the case of the expansion scheme the water required may be 14.5 million gallons. Is it the case?

Shri R. G. Dubey : The average requirement of Sindri per day is 7.4million gallons. The peak requirement would be 8.8 million gallons. These requirements are drawn from the Damodar river. In case of additional water supply, we are going to have an additional pumping house raised in Damodar river and in summer infiltration galleries water will be used to add to the water supply.

Shri Barman : May I know the production expected of this expansion plan and the value of the bye-products. Shri R. G. Dubey : The estimated production of urea is 70 tons per day and double salt 400 tons a day.

Shri G. P. Sinha: Is there any proposal to have another fertilizer factory in Bihar in view of the shortage of fertilizers?

Shri R. G. Dubey : I have answered this very question; as the House knows the Fertilizer Committee is examining this question.

Shri L. N. Mishra : May I know if the working of the coke oven plant has been examined and whether it has reduced the cost of production in any way?

The Minister of Production (Shri K. C. Reddy) : Yes, Sir. The coke oven plant has been set up and is now producing about 600 tons of coke every day and it has to a slight extent reduced the cost of production of ammonium sulphate.

मैसर्स प्रतुल प्रोडक्ट्स लिमिटेड

*१०३६. झी के० सी० सोषियाः क्या वरिएज्य और उद्योग मंत्री यह बताने की कृपा करेंगे किः

(क) सरकार ने मेसर्स धतुल प्रोडक्ट्स लिमिटेड को १९४४ में ध्रव तक कुल कितना ऋण दिया है ;

(ख) ऋष की क्या शर्ते हैं; मौर

(ग) क्या उस कंपनी की प्रबंध समिति में सरकार का कोई प्रतिनिधि है ?

उद्योग मंत्री (श्री कानूनगो) : (क) ७५ लाख रु० ।

(स) एक विवरण सदन के पटल पर उपस्थित किया जाता है। [देशियये परिझिष्ट ६, ग्रनुबन्ध संस्था ४१]

(ग) जी हां।

भी के॰ सी॰ सोषिया : मैं जानना चाहताहूं कि यह कम्पनी कब से काम कर रही है ?

भी कानुनगो : १६४७ से ।

भी के० सी० सोषिया : इस का टोटलः पेड-ग्रंप कैपिटल कितना है ? भी कानूनगो : पांच करोड़ रुपया तो ग्रीथोराइज्ड कैपिटल है ग्रीर तकरीवन ढाई करोड रुपया पेड-ग्रप कैपिटल है ।

भी के० सी० सोषियाः क्या यही सिर्फ एक कम्पनी है जिस को कि रुपया दिया गया है या इस किस्म की मौर कम्पनियों को भी दिया गया है या दिया जाएगा ?

श्वी कानूनगों : जो चीज वहां बनती हैं ग्रगर उसकी जरूरत हो तो दिया जाएगा।

Shri Bhagwat Jha Azad : What are the reasons for not covering the stock of materials against the loan advanced by the Government to this company ? Why were they excluded ?

Shri Kanungo: We have covered the fixed assets and stores that are mortgaged. The materials that have been excluded are those which are in daily consumption.

Shri V. P. Nayar : May I know whether this loan advanced to Messrs. Atul Products has been made for their programme of manufacture of sulphadiazine, folic acid and aureomycine for which I find that this particular company is in partnership with the American Cynamide Company; and, may I also know whether in view of the fact that such agreements have been condemned in the strongest language in the Pharmaceutical Enquiry Committee's Report, Government chose to call for a revision of such agreements before they advanced such loans?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamichari): So far as the first part of the question is concerned, the advance has been made for purposes of improvement of dyes manufactured in this company. So far as the second part of the question is concerned, well, in regard to issue of licences in the future advances the recommendations of the Pharmaceutical Enquiry Committee will be taken into consideration.

Nepa Newsprint Factory

*1038. Shri Kamath : Will the Minister of Commerce and Industry be pleased to state :

(a) the quantity of newsprint paper produced at present by the Nepa Newsprint Factory (Madhya Pradesh) per day;

(b) the names of the States where Nepa newsprints are consumed; and (c) the total amount of financial aid given so far by the Centre to the Project since its inception ?

The Minister of Industries (Shri Kanungo) : (a) The Nepa factory is now having trial runs and the average daily production may be taken as 15 tons of bleached newsprint.

(b) The States to whom this newsprint has been despatched so far are Bombay, Madras, Delhi and Madhya Pradesh.

(c) Rs. 180.03 lakhs have been sanctioned so far by the Central Government as loan to the Madhya Pradesh Government for financing the Nepa Project.

Shri Kamath : How much capital has been invested in this newsprint factory by the three sectors: the Central Government, the Madhya Pradesh Government and by private shares; and what is the quantum of representation of these three on the board of directors ?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : There is no capital, so far as the Central Government is concerned, invested in this concern. The Central Government merely advanced money to the Madhya Pradesh Government though the Madhya Pradesh Government has agreed to give representation to the Central Government on the board of directors.

Shri Kamath : I want to know the quantum of representation of the three— Central Government, Madhya Pradesh Government and private shareholdres—on the board of directors.

Shri T. T. Krishnamachari : Sofar as the representation of Central Government is concerned this is done because the Madhya Pradesh Government have agreed to give the Central Government a representation on the board of directors.

Shri Kamath : Is it a fact that the mills had to suspend production at one time because there was no room to stock the paper produced and the Madhya Pradesh Government also did not help to purchase the stock even though they were printing text books for which purpose they could have purchased it ?

Shri T. T. Krishnamachari : The position with regard to this unit is that it is a unit primarily owned by the Madhya Pradesh Government and it is not one operated by the Central Government Therefore, matters of details with regard to matters connected with this particular